

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

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**LOK SABHA**

UNSTARRED QUESTION NO. 3244

TO BE ANSWERED ON WEDNSDAY, THE 22<sup>nd</sup> MARCH, 2017

**Legal Service by NALSA**

**3244. SHRI GEORGE BAKER:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Village Legal Services Clinics set up so far by the National Legal Services Authority (NALSA) in the country, State/UT-wise;
- (b) the details of the funds sanctioned, allocated and utilised for this during the last three years and the current year, State-wise;
- (c) the details of the targets fixed and achievements made under this programmes so far;
- (d) whether the Government is satisfied with the achievements and if not, the reasons therefore and the action taken by the Government in this regard;
- (e) the details of the facilities/information provided by these Clinics and the details of the response received by the Government in this regard; and
- (f) whether the Government is planning to open some more Village Legal Services Clinics with modern facilities across the country and if so, the details thereof and the time by which it is likely to be set up?

**ANSWER**

MINISTER OF STATE FOR LAW AND JUSTICE AND  
ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI P.P.CHAUDHARY)

- (a)to(c)No specific target has been fixed for setting up of Village Legal Care & Support Centres all over the country. Statements showing State-wise details of such centres as on 31-01-2017 and funds allocated for

all legal aid schemes including these centres during the period are given at Annexure-A and Annexure-B respectively.

- (d)to(e)In the last two decades since the National Legal Services Authority has been set up, it has succeeded in creating legal awareness / literacy as well as legal aid programmes for the marginalized people at the grass-root level. The Legal Services Authorities at various levels are providing basic, inexpensive legal services like legal advice, drafting of petitions, notices, replies, applications etc.
- (f) Setting up of such centres in the country depends upon available financial resources and where there is justification.

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**Annexure-A**

<b>Statement as referred in reply to Part (a) of the Lok Sabha Question No. 3244 to be answered on 22.03.2017, raised by Shri George Baker, MP, Lok Sabha regarding Legal Services by NALSA</b>		
<b>State-wise details of Village Legal Care &amp; Support Centres set up in the country.</b>		
<b>S.No.</b>	<b>Name of the SLSAs</b>	<b>Number of Village Legal Care &amp; Support Centres set up as on 31.01.2017</b>
1	Andhra Pradesh	503
2	Arunachal Pradesh	0
3	Assam	130
4	Bihar	112
5	Chhattisgarh	273
6	Goa	60
7	Gujarat	497
8	Haryana	320
9	Himachal Pradesh	893
10	Jammu & Kashmir	134
11	Jharkhand	305
12	Karnataka	152
13	Kerala	484
14	Madhya Pradesh	465
15	Maharashtra	464
16	Manipur	13
17	Meghalaya	104
18	Mizoram	42
19	Nagaland	86
20	Odisha	262
21	Punjab	206
22	Rajasthan	5442
23	Sikkim	12
24	Tamil Nadu	554
25	Telangana	284
26	Tripura	148
27	Uttar Pradesh	3212
28	Uttarakhand	120
29	West Bengal	608
30	Andaman and Nicobar Islands	15
31	U.T. Chandigarh	9
32	Dadra and Nagar Haveli	12
33	Daman & Diu	10
34	Delhi	Nil
35	Lakshadweep	Nil
36	Puducherry	55
	<b>Total</b>	<b>15986</b>

**Annexure-B  
(Rs. In Lakh)**

**Statement as referred in reply to Part (b) of the Lok Sabha unstarred Question No. 3244 for 22.03.2017 put down by Shri George Baker, MP, Lok Sabha regarding Legal Services by NALSA**

**Details of funds allocated to the State Legal Services Authorities during the last three years and the current year for implementation of various legal aid schemes/programmes.**

S. No	Name of the State Authority	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated
		2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	300	215	300	400
2	Arunachal Pradesh	122	97	83.89	00
3	Assam	122	97	200	200
4	Bihar	300	215	50	00
5	Chhattisgarh	222	163	200	100
6	Goa	147	113	50	100
7	Gujarat	257	187	250	100
8	Haryana	277	855.68	50	732.96
9	Himachal Pradesh	172	130	800	400
10	J & K	172	130	200	200
11	Jharkhand	142	110	200	800
12	Karnataka	247	180	250	422
13	Kerala	272	347	150	600
14	Madhya Pradesh	182	137	100	00
15	Maharashtra	172	130	200	700
16	Manipur	172	130	50	100
17	Meghalaya	122	97	50	00
18	Mizoram	147	113	75	250
19	Nagaland**	172	130	100	450
20	Orissa	222	163	200	530
21	Punjab	172	130	300	400
22	Rajasthan	182	137	200	450
23	Sikkim	122	97	75	100
24	Tamil Nadu	182	137	240	400
25	Telangana	0	215	150	250
26	Tripura **	122	97	100	250
27	Uttar Pradesh	152	115	100	300
28	Uttarakhand	147	113	100	200
29	West Bengal	147	113	250	100
30	A&N Islands	30	35	50	00
31	U.T. Chandigarh	122	97	50	100
32	D & Nagar Haveli	30	35	50	00
33	Daman & Diu	30	35	50	00
34	Delhi	172	130	331	775
35	Lakshadweep	30	35	50	00
36	U.T.Puducherry	97	80	50	00
	<b>TOTAL</b>	<b>5678</b>	<b>5340.68</b>	<b>5704.89</b>	<b>9409.96</b>

Note: \* Telangana came into being in June, 2014.

